

FORM No. 45

BEFORE THE HON'BLE COURT OF MS. PREETI AGGARWAL, M.M,  
DISTRICT EAST, KARKRADOOMA COURTS, DELHI

Police Station: Mandwali, Delhi  
Under Section: 379/411 IPC  
F.I.R. No.: 000152/2020

Sent to Jail on:  
NDOH:

BAIL BOND

I, Nizam Sheikh S/o Modarsser R/o H.No. A-40, Shalimar Garden, Shaheed Nagar, Sahibabad, Ghaziabad, Uttar Pradesh also at: Jhuggi No.611, Indra Gandhi Camp, Taimur Nagar, Delhi, having been arrested or detained without warrant by the Officer-In-charge of Mandawali, Delhi Police Station for having been brought before his Hon'ble Court charged with the offence of Under Section 379/411 IPC and required to give surety for my attendance before such officer or Court on condition that I shall attend such officer or Court on every day on which any Investigation or trial is held with regard to such charge and in case of my making default here in myself to forfeit to Government the sum of Rs.10,000/-.

Delhi  
Dated: 28/07/2020

Signature  
(In J.C.)

ms. nand

Palwan 3/8/20

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Dante/K...  
11/8/20